

Special scheme for minority community

2581. SHRI PRAVEEN RASHTRAPAL:

SHRI NATUJI HALAJI THAKOR:

SHRIMATI SMRITI ZUBIN IRANI:

Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether Government has started any special schemes for the benefit of only minority communities;

(b) if so, what is the funding pattern of the scheme; and

(c) the details of funds allocated to different States during 2007-08 to 2011-12, State-wise and year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING): (a) Yes, Sir.

(b) The funding pattern of the various Schemes is given in the Statement-I (*See below*).

(c) The details of funds allocated during 2007-08 to 2011-12, State-wise and year-wise is given in the Statement-II to VIII.

Statement-I*Funding pattern of various schemes*

Name of Scheme/Programme	Funding pattern	Centrally Sponsored Scheme (CSS)/ Central Sector (CS) Scheme
1	2	3
Pre-matric Scholarship Scheme	75:25 between Central and State Governments	CSS
Post-matric Scholarship Scheme	100% funding by Central Government	CSS

1	2	3
Merit-cum-means based Scholarship Scheme	100% funding by Central Government	CSS
Maulana Azad National Fellowship	100% funding by Central Government	CS
Free Coaching and Allied Scheme	100% funding by Central Government	CS
Equity contribution to National Minorities Development and Finance Corporation	65% of equity share capital is contributed by the Central Government, 26% by State Governments and 9% by others	CS
Grant in aid to Maulana Azad Education Foundation.	100% funding by Central Government	CS
Computerization of records of State Wakf Boards.	100% funding by Central Government	CS
Multi-sectoral Development Programme (MsDP)	The funding pattern followed for schemes under MsDP are the same as those in similar CSS of other Ministries/ Departments	The Programme is a CSS

Statement-II**Multi-Sectoral Development Scheme (MsDP)**

(Rs. in lakh)

Sl. No.	States/UTs	Allocation during Eleventh Plan
1	2	3
1.	Uttar Pradesh	101570.0

1	2	3
2.	West Bengal	68610.00
3.	Haryana	4920.00
4.	Assam	70350.00
5.	Manipur	13910.00
6.	Bihar	52320.00
7.	Meghalaya	3050.00
8.	Andaman and Nicobar Island	1500.00
9.	Jharkhand	18140.00
10.	Odisha	3130.00
11.	Kerala	1500.00
12.	Karnataka	3990.00
13.	Maharashtra	6000.00
14.	Mizoram	4590.00
15.	Jammu and Kashmir	1500.00
16.	Uttarakhand	5950.00
17.	Madhya Pradesh	1500.00
18.	Delhi	2210.0
19.	Sikkim	1500.00
20.	Arunachal Pradesh	11800.00
TOTAL:		378040.0

Statement-III

*State/UT-wise detail of Pre-matric Scholarship during the Eleventh
Five Year Plan and, the current year*

(Rs. in crore)

Sl. No	States/UTs	2007-08	2008-09 Allocation	2009-10 Allocation	2010-11 Allocation	2011-12 Allocation
1	2	3	4	5	6	7
1	Andhra Pradesh				16.29	25.62
2.	Arunachal Pradesh				0.72	1.39
3.	Assam				18.43	35.55
4.	Bihar				27.39	43.08
5.	Chhattisgarh				1.86	2.93
6.	Goa				0.92	1.45
7.	Gujarat				9.82	15.44
8.	Haryana				4.83	7.60
9.	Himachal Pradesh				0.57	0.89
10.	Jammu and Kashmir				14.15	22.25
11.	Jharkhand				9.75	15.34
12.	Karnataka				15.63	24.58
13.	Kerala				27.59	43.40
14.	Madhya Pradesh				8.68	13.65
15.	Maharashtra				34.49	54.26
16.	Manipur				1.85	3.57
17.	Meghalaya				3.43	6.61
18.	Mizoram				1.72	3.31

The Scheme was not launcehd

There was no State-wise financial allocation

There was no State-wise financial allocation

1	2	3	4	5	6	7
19.	Nagaland				3.64	7.01
20.	Odisha				3.36	5.29
21.	Punjab				30.27	47.61
22.	Rajasthan				11.29	17.76
23.	Sikkim				0.40	0.77
24.	Tamil Nadu				14.41	22.66
25.	Tripura				0.91	1.75
26.	Uttar Pradesh				63.32	99.60
27.	Uttarakhand				2.50	3.93
28.	West Bengal				41.76	65.68
29.	Andaman and Nicobar Islands				0.22	0.52
30.	Chandigarh				0.38	0.92
31.	Dadra and Nagar Haveli				0.05	0.12
32.	Daman and Diu				0.04	0.11
33.	Delhi				4.64	4.75
34.	Lakshadweep				0.13	0.31
35.	Puducherry				0.25	0.26
TOTAL:			79.90	200.00	375.68*	600.00

+Released amount includes Rs. 81.12 crore as spill-over cases of 2009-10 for some States and unspent amount of Rs. 6.80 crore of 2009-10 to be adjusted during 2010-11.

*Budget Estimation for the year 2010-11 is Rs. 450 crore.

Statement-IV*State/UT-wise detail of Pre-matric Scholarship during 2007-08 to 2011-12*

(Rs. in crore)

Sl. No	States/UTs	2008-09 Allocation	2009-10 Allocation	2010-11 Allocation	2011-12 Allocation
1	2	3	4	5	6
1.	Andhra Pradesh			10.00	19.12
2.	Arunachal Pradesh			0.44	1.04
3.	Assam			11.32	26.71
4.	Bihar			16.83	32.15
5.	Chhattisgarh			1.14	2.18
6.	Goa			0.57	1.08
7.	Gujarat			6.03	11.53
8.	Haryana			2.97	5.67
9.	Himachal Pradesh			0.34	0.66
10.	Jammu and Kashmir			8.69	16.61
11.	Jharkhand			5.99	11.45
12.	Karnataka			9.60	18.35
13.	Kerala			16.96	32.39
14.	Madhya Pradesh			5.33	10.19
15.	Maharashtra			21.17	40.58
16.	Manipur			1.14	2.67
17.	Meghalaya			2.11	4.96
18.	Mizoram			1.05	2.48

There was no State-wise financial allocation

There was no State-wise financial allocation

1	2	3	4	5	6
19.	Nagaland			2.24	5.26
20.	Odisha			2.07	3.95
21.	Punjab			18.55	35.61
22.	Rajasthan			6.93	13.25
23.	Sikkim			0.25	0.57
24.	Tamil Nadu			8.85	16.91
25.	Tripura			0.56	1.31
26.	Uttar Pradesh			38.91	74.34
27.	Uttarakhand			1.53	2.93
28.	West Bengal			25.66	49.02
29.	Andaman and Nicobar Islands			0.13	0.52
30.	Chandigarh			0.24	0.95
31.	Dadra and Nagar Haveli			0.03	0.10
32.	Daman and Diu			0.04	0.10
33.	Delhi			2.85	4.75
34.	Lakshadweep			0.09	0.29
35.	Puducherry			0.16	0.25
TOTAL:		69.93	150.00	230.77*	450

+Released amount includes Rs. 46.41 crore as spill-over cases of 2009-10 for some States and unspent amount of Rs. 12.18 crore of 2009-10 to be adjusted during 2010-11.

*Budget Estimation for the year 2010-11 is Rs. 265 crore.

*Scheme did not launched in 2007-08.

Statement-V*Merit-cum-Means based Scholarship Scheme***

(Rs. in crore)

Year	Allocation	Released
2007-08	54.00	40.8
2008-09	65.00	64.73
2009-10	100.00	97.43
2010-11	135.00	108.67
2011-12	140.00	115.72
TOTAL:	494.00	427.35

*Maulana Azad National Fellowship***

(Rs. in crore)

Year	Allocation	Released
2009-10*	15.00	14.9
2010-11	30.00	29.98
2011-12	52.00	51.98
TOTAL:	97.00	96.86

*Scheme launched in the year 2009-10.

**No State-wise allocation are made under the Merit-cum-Means based Scholarship Scheme and the Maulana Azad National Fellowship.

Statement-VI*Free Coaching and Allied Scheme*

Sl. No.	States/UTs	2007-08 Amount released	2008-09 Amount released	2009-10 Amount released	2010-11 Amount released	2011-12 Amount released
1	2	3	4	5	6	7
1.	Andaman and Nicobar Islands	0	0	0	0	0

1	2	3	4	5	6	7
2	Andhra Pradesh	3206875	4927500	1705000	3724875	2661000
3	Arunachal Pradesh	0	0	0	0	0
4	Assam	1347500	0	2338500	9374000	28815250
5	Bihar	0	0	1300750	8469500	26990000
6	Chandigarh	0	680000	0	0	0
7	Chhattisgarh	1311800	1044375	757299	0	0
8	Dadra and Nagar Haveli	0	0	0	0	0
9	Daman and Diu	0	0	0	0	0
10	Delhi	4128174	8238313	5695843	744750	1856000
11	Goa	0	0	0	0	0
12	Gujarat	0	1206250	1027950	630000	0
13	Haryana	140000	1590750	1681125	1159000	3493500
14	Himachal Pradesh	0	0	282000	0	0
15	Jammu and Kashmir	920115	0	920115	0	4750000
16	Jharkhand	0	710250	0	3350000	12278500
17	Karnataka	7557375	8146750	10648750	1447500	15017250
18	Kerala	0	1837050	418750	4844000	7997000
19	Madhya Pradesh	1255870	2232125	4881855	1179625	1792500
20	Maharashtra	0	11609750	1693125	58199500	2337500
21	Manipur	1567750	1499000	3366000	775750	1016750
22	Meghalaya	0	0	668750	0	0
23	Mizoram	5358500	2947500	948875	655625	9601500
24.	Nagaland	0	702500	702500	0	0

1	2	3	4	5	6	7
25.	Odisha	3033800	791250	3994250	723000	0
26.	Punjab	2086000	580625	3688750	1083250	0
27.	Rajasthan	15295310	7570725	15535420	1932625	3908000
28.	Sikkim	0	0	0	0	0
29.	Tamil Nadu	0	0	0	1495500	396000
30.	Tripura	0	854625	0	1253900	1607500
31.	Uttar Pradesh	10206525	8224750	8010918	5309250	15018975
32.	Uttarakhand	0	0	0	348750	658775
33.	West Bengal	0	7602500	41919000	37031375	19604000
34.	Lakshadweep	0	0	0	0	0
35.	Puducherry	0	0	0	0	0
TOTAL:		57415594	72996588	112185525	143731775	159800000

Statement-VII

*Amount of grants-in-aid released to Maulana Azad Education
Foundation (MAEF)*

During the Eleventh Plan period the amount of grants in aid released to MAEF is detailed below:—

Year	Amount (Rs. in crore)
2007-08	50.00
2008-09	60.00
2009-10	115.00
2010-11	125.00
2011-12	200.00
TOTAL:	550.00

National Minorities Development and Finance Corporation (NMDFC)

During the period 2007-08 to 2011-12 the amount of equity released to the NMDFC by the Centre Government is detailed below:—

Year	Amount (Rs. in crore)
2007-08	70.00
2008-09	75.00
2009-10	125.00
2010-11	115.00
2011-12	115.00
TOTAL:	500.00

Statement-VIII*Details of amount released to various States/UT Wakf Boards*

Sl. No	Name of the State/UT Wakf Boards	Month of release	Amount released (Rs in lakh)
1	2	3	4

2009-10

1.	Punjab Wakf Board	March, 2010	27.1
2.	Karnataka State Board of Wakf	March, 2010	27.1
3.	Chhattisgarh State Wakf Board	March, 2010	27.1
4.	Maharashtra State Board of Wakfs	March, 2010	27.1
5.	Tamil Nadu Wakf Board	March, 2010	27.1
6.	Board of Wakfs, West Bengal	March, 2010	27.1
7.	Assam Board of Wakfs	March, 2010	27.1
8.	Odisha Board of Wakf	March, 2010	27.1

1	2	3	4
9.	Tripura Board of Wakf	March, 2010	27.1
10.	Himachal Pradesh Wakf Board	March, 2010	27.1
11.	Uttar Pradesh Sunni Central Wakf Board	March, 2010	27.1
2010-11			
1.	Bihar State Sunni Wakf Board	May, 2010	27.1
2.	Bihar State Shia Wakf Board	May, 2010	27.1
3.	Puducherry State Wakf Board	May, 2010	27.1
4.	Kerala State Wakf Board	May, 2010	27.1
5.	Haryana State Wakf Board	May, 2010	27.1
6.	Wakf Board Manipur	May, 2010	27.1
7.	Madhya Pradesh State Wakf Board	July, 2010	27.1
8.	Delhi Wakf Board	July, 2010	27.1
9.	Lakshadweep State Wakf Board	Aug., 2010	27.1
10.	Andaman and Nicobar Islands Wakf Board	Oct., 2010	21.29
11.	Uttarakhand Wakf Board	Nov., 2010	27.1
12.	Rajasthan Board of Muslim Wakf	Dec., 2010	27.1
13.	Jammu and Kashmir Board for specified Wakf and specified Wakf properties	Jan., 2011	21.96
14.	Meghalaya Board of Wakfs	Jan., 2011	21.29
2011-12			
1.	Andhra Pradesh State Wakf Board	June, 2011	27.1
2.	Maharashtra State Board of Wakfs (2nd Instalment)	Oct., 2011	7.13
3.	Haryana State Wakf Board (2nd Instalment)	March, 2012	3.04
4.	Madhya Pradesh State Wakf Board (2nd Istalment)	March, 2012	10.2

1	2	3	4
5.	Kerala State Wakf Board (2nd Istalment)	March, 2012	4.67
6.	Karnataka State Board of Wakf (2nd Istalment)	March, 2012	10.2

2012-13

1.	Uttar Pradesh Sunni Central Wakf Board (Handholding Charges)	June, 2012	10.2
2.	Gujarat State Wakf Board	July, 2012	27.1
3.	Assam Board of Wakfs	July, 2012	6.28
4.	Tripura Board of Wakf	July, 2012	7.2
5.	Punjab Wakf Board	July, 2012	8.8
6.	Tamil Nadu Wakf Board	July, 2012	10.2

Electrification through renewable energy source

2582. SHRI A.V. SWAMY: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the number of habitations or villages with population less than 100 were electrified with renewable energy sources;

(b) the details of various renewable energy sources used for electrification;

(c) whether, an analysis of the actual cost per households/habitation/village for electrification through renewable *vis-a-vis* conventional sources has been carried out;

(d) if so, the details thereof;

(e) whether any monitoring exercise has been carried out for the households electrified through renewable energy sources; and

(f) if so, the details thereof?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) The number of villages/habitations with population less than 100, completed under the RVE programme is 5108.